

MINUTES OF EFC NO. 01 of AM13 DATED 19.4.2012

Meeting No. 01 of AM12 of EXIM Facilitation Committee (EFC) was held on 19.4.2012 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Shri K.K. Tiwari, IA, | D/o Heavy Industry |
| 2. | Shri S.S. Tak, Jt.IA | Ministry of Steel |
| 3. | Shri A.K. Agarwal, Jt.IA | C&PC |
| 4. | Shri K.K. Sinha, IA | DIPP |
| 5. | Ms. Shubhra, Jt.DGFT | DGFT |
| 6. | Sh. B.K. Sachdeva, Dy.DGFT | DGFT |
| 7. | Sh. D.C. Katoch, FTDO | DGFT |
| 8. | Representative from MHA | |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

Import Cases (Total 169 Cases)

3.1 Following **32 (Thirty Two)** requests for import were **approved:-**

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-II (C&PC)			-	-	-	-
	3	Silicone International Products, Raigad 01/53/8/538/AM-12/S-14/IC	24.01.2012	3000 MT Nonhazardous polysiloxane waste	4.14 crore	Approved 3000 MTs as per recommendation of C&PC conveyed vide O.M.No.28016/8/2006-PC.II dated 17.4.2012 and MOEF O.M. No./23-47/2009-HSMD dated 28.2.2012, for the FY 2011-12.
	4	Globe Products, Jamnagar, 01/53/8/664/AM-12/G-42/IC	13.03.2012	500 MT of Acrylic Plastic Sheet Scrap	1.37	Approved 285 MTs as per C&PC conveyed vide OM No.25016/1/2011-PC-II dated 9.4.2012 and MOEF OM No.17-7/2010-HSMD dated 27.3.2012.
	5	Rajdeep Plastics, Jam Nagar 01/53/8/665/AM12/R-47/IC	13.03.2012	500 MT of Acrylic Plastic Sheet Scrap	137.5	Approved 265 MTs as per C&PC recommendation conveyed vide OM No.25016/1/2011-PC-II dated 9.4.2012 and MOEF OM No.17-4/2010-HSMD dated 27.3.2012.
PART-IV (DGCA)			-	-	-	-
	1	Hindustan Institute of Aeronautics, Bhopal 01/53/8/540/AM11/H-30/IC	04.03.2011	One used Eurocopter-Bo-105 Helicopter with Engine--One	40.65	Approved as per recommendation of DGCA conveyed vide letter No.24-2423/9/AI(2) dated 29.3.2012 for instructional training / demonstration purpose only.
	4	Asia Pacific Flight Training Academy Limited, Hyderabad 01/53/8/16/AM13/A-3/IC	10.4.2012	3 Sets Diamond DA40 Light Trainer Aircraft in SKD condition with	287.78	Approved as per recommendation of DGCA conveyed vide letter No.AV.22011/6/2011-G dated 19.3.2012 for flying training purpose only.

				all fitments, as detailed in the application		
PART-VI (DIPP)			-	-	-	-
	8	Saakar Printing Design & Engineering P Ltd., Pune 01/53/8/472/AM12/S-126/IC	22.12.2011 and rep. 16.3.2012	864,000 Refurbished Laser Toner Cartridges and 4,32,000 Refurbished Laser Cartridges	8464.3	Approved as per recommendations of MOEF conveyed vide OM dated 12.1.2012, DIPP UO dated 1.3.2012 and DIT letter No.16(13)/2012/IPHW dated 9.4.2012, subject to condition mentioned therein and exports must be prior to imports.
PART-VIII (MOEF)			-	-	-	-
	1	Sunland recycling Industries, Mumabi 01/53/8/442/AM12/S-112/IC	5.12.2011	Aluminium scrap grade as per ISRI "TALLY"- -1000 MTs	892.8	The Committee approved the case for import of 750 MTs on repeat basis for actual use.
PART-X (MOEF(WL))			-	-	-	-
	4	Hi-Tech Advance Products, Indore 01/53/8/450/AM12/H-31/IC	12.12.2011	9 Set Veterinary Equipment / Tranquillizer Equipment / CO2 Injection Rifle 9 JMSP	9.7	Approved 03 Tranquilizing Rifle and 03 Pistol Dan Inject Denmark along with Accessories for supply to Wildlife Protection Department, Jammu. For rest of the item, decision will be taken upon receipt of replies from other concerned State Govt.
	21	Chief Conservator of Forests (Territorial), Nashik 01/53/8/592/AM12/C-46/IC	17.2.2012	396 Syring Projectors & Accessories	11.9	The Committee noted that the case is pending in MOEF(WL) for more than two months and the applicant is Chief Conservator of Forests, Nashik on actual user basis. Therefore, the Committee decided to approve the case.
PART-IX (MOEF(O))			-	-	-	-
	11	Sea Hawk Resorts Pvt. Ltd., New Delhi, 01/53/8/677/AM-12/S-158/IC	20.03.2012	106 nos of Window, Split & cassette Air conditioners with remote HCFC-22 Gas	25	Approved as per recommendation of MOEF conveyed vide OM No.11/1/2012-OC dated 20.3.2012 for actual use.
PART-XI (PESO)			-	-	-	-
	3	Focus Energy Ltd., New Delhi 01/53/8/5551/AM-12/F-12/IC	01.02.2012	Oil & Gas Explosive ---- ---1290 Nos	30	Approved as per recommendation of PESO conveyed vide letter No.E-25(38)81/2009- dated 29.2.2012 dated 29.2.2012.
	5	Schlumberger Asia Service Ltd., Mumbai 01/53/8/609/AM12/S-151/IC	27.2.2012	13,300 Ft Explosives (Det. Cord, HMX, 80 GR)	105.49	Approved as per recommendation of PESO conveyed vide letter No.E-25(38)60/2009-IV dated 21.3.2012.
	7	Schlumbergers Asia Services Ltd., Mumbai, 01/53/8/675/AM-12/S-157/IC	19.03.2012	4000 nos Charges, Shaped (Powerjet 3406, HMX) 2000 FT Articles, Explosives	27.64	Approved as per recommendation of PESO conveyed vide letter No.E-25(38)60/2009-IV dated 30.3.2012.

				200 nos of Fuzes, Detonating (Booster, HMX 600MG)		
PART-XVI(MHA)			-	-	-	-
	14	Adis Optical Fibre Corp, Mumbai 01/53/8/589/AM12/A-71/IC	15.2.2012	Mobile Robot, Recoilless Disrupter, Catridge, Steel, RC Avon Tyre Slugg (One Each)	95.22	Approved as per recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 17.4.2012, subject to condition that the item may be re-exported after the demonstration is over or six months period from the date of issue of NoC, whichever is earlier.
	15	Capapie Sports Equipment, Mumbai 01/53/162/1250/AM12/C-45/IC	13.2.2012	Air Rifle, Air Pistol, Air Pellets	5.89	Approved as per recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 17.4.2012.
	18	WWW Defence, New Delhi, 01/53/8/634/AM-12/W-13/IC	07.03.2012	100 nos of Night vision goggles monocular	201.6	Approved as per recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 21.3.2012.
	19	A.M. Industrial Enterprises, ND, 01/53/8/672/AM-12/A-83/IC	19.03.2012	10 nos of 6x50 Digital Night Vision Devices (NTSC) Binoculars	2.01	Approved as per recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 17.4.2012.
	23	National Security Guard, ND 01/53/8/678/AM-12/N-36/IC	21.03.2012	1152 nos of tactical mini Flash bangs	20.35	Approved as per recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 17.4.2012.
	24	Capapie Sports Equipments, Mumbai, 01/53/8/00001/AM-13/C-1/IC	02.04.2012	8 nos of Air Rifle LG 400 Alutech Expert , pistol morini 162 EL, Pistol Steyr LP10 300 tins of imported air Pellets	13.49	Approved as per recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 17.4.2012.
	26	Kwick Soft Solutions Pvt. Ltd., Chennai 01/53/8/12/AM13/K-1/IC	9.4.2012	52 Nos. Night Vision Goggles	68.12	Approved as per recommendation of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 17.4.2012.
	28	Altius Technologies, Delhi 01/53/8/34/AM13/A-5/IC	18.4.2012	2400 Nos. GPS / GPRS Vehicle Tracking Device	88.93	Approved subject to conditions that condition nos. (i) to (iii) shall be maintained by firm and no. (iv) by local police authority:- i) Only those reputed firm who will not use it other than the vehicle tracking application. ii) The record of sale in units with Serial number, vehicle number, number of output port used should be maintained, unused port must be sealed / disconnected to be used externally. Complete unit should be housed in a tamper proof box. iii) The regular check of system should be maintained remotely and physically once in a month. iv) Any stolen vehicle with system be reported to Police indicating the device fitted with, on recovery of vehicle, the device must be checked etc.
	31	Capapie Sports Equipment,	15.4.2012	13 Nos. 0.177	12.97	Approved as per recommendation of MHA conveyed vide O.M. No.IV-

		Mumbai 01/53/162/1357/AM12/C-51/IC		Cal Air Rifle and Pistol and 200 Tins 0.177 Air Pellets		24011/5/2012-Prov.I dated 17.4.2012. Air Pellets are free for import as per Notification No.95 dated 9.2.2012.
PART-XVII (DIPP - CASES RELATED TO IMPORT OF PNEUMATIC TYRES)			-	-	-	-
	1	A.K. Enterprises, New Delhi 01/53/8/525/AM12/A-64/IC	18.1.2012	8 Nos. 245 / 45 R20 Pirelli Tyres	0.2795	Approved for actual use. The case may be placed before PRC along with two other cases for relaxation of Clause 3(f) of Quality Control Order 2009.
	2	Michelin India Tyres Pvt. Ltd., Limited, Faridabad 01/53/8/573/AM12/M-64/IC	8.2.2012	50 Tyre Michelin 16.00 R 20 XZL TL Radial Tubeless Tyres (Non-ISI) from France	26.62	Approved for supply to Delhi Int'l Airport (P) Ltd. as confirmed by them conveyed vide their letter Nbo.DIAL/2012-13/APDE/42 dated 5.4.2012. The case may be placed before PRC along with two other cases for relaxation of Clause 3(f) of Quality Control Order 2009.
	5	Sanathan Allied Industries, Hyderabad 01/53/8/668/AM12/S-155/IC	13.3.2012	8 Nos. Tubeless Tyres of Pirelle Make	1.18	Approved for supply to Andhra Pradesh State Road Transport Corporation as confirmed by them conveyed vide their letter Nbo.DIAL/2012-13/APDE/42 dated 5.4.2012. The case may be placed before PRC along with two other cases for relaxation of Clause 3(f) of Quality Control Order 2009.
PART-XVIII (MISC)			-	-	-	-
	4	Electronic Corporations of India Ltd., Hyderabad, 01/53/8/659/AM-12/E-31/IC	12.03.2012	10 nos of Vehicle Mounted Jammer SVJEE	8.12	Approved as per recommendation of Cabinet Secretariat conveyed vide U.O. dated 27.3.2012 .
	5	Electronic Corporations of India Ltd., Hyderabad, 01/53/8/658/AM-12/E-30/IC	12.03.2012	9 nos of Cell phone jammer SJJE 200	1.98	Approved as per recommendation of Cabinet Secretariat conveyed vide U.O. dated 27.3.2012.
	6	Jasch Industries Ltd., New Delhi, 01/53/8/004/AM-12/J-1/IC	02.04.2012	10 nos of Isotope Kr5.EO2 Kr-85 beta source 7.4 GBq (200mci) Model JIL 200K	11	Approved as per AERB conveyed vide letter No.AERB/RSD/NG/NR201/2012/2552 dated 24.2.2012.
	7	Sarita Industries, Kanpur, 01/53/8/693/AM-12/S-161/IC	28.03.2012	204 Kgs of Oil Fractionated Coconut (MCT)	1 lakh	Approved subject to approval of DG under para 2.11 of Foreign Trade Policy.
	8	Electronic Corporation of India Ltd. Hyderabad 01/53/8/593/AM12/E-27/IC	13.2.2012	19 Cell Phone Jammer SJJE 200	426.36	Approved as per Cabinet Secretariat letter No.11/5/2004-SS dated 5.3.2012.
	9	Oil India Ltd., Assam 01/53/8/29/AM13/O-1/IC	18.4.2012	Two Nos. Radioactive Source (Am 241)	8.11	Approved as per recommendation of D/o Atomic Energy conveyed vide letter No.AERB/RSD/WL/ER-3/2011/2956 dated 7.4.2012 subject to conditions mentioned therein.
	10	Import of Maize (Corn) under TRO	The Committee decided to approve 14 cases (11 from STC and 3 from PEC). which were considered by			

	for the year 2012-13	EFC in its last meeting held on 15.3.2012, for a total quantity of 24783.04 MTs under TRQ for the FY 2012-13. As regards another application filed by STC on 12.4.2012 on behalf of M/s.Green dot Foods Ltd., the Committee decided that the said application may also be submitted separately to DG for relaxation.
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3.2 Following 125 applications for import were deferred.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision.
PART-I (AHD&F)			-	-	-	-
	1	Lupin Ltd, Mumbai 01/53/8/23/AM12/L-1/IC	18.04.2011	Beagles (Male & Female)-- -132 Nos	56.89	Deferred for want of comments from D/o AHD&F.
	2	Lupin Ltd, Mumbai 01/53/8/485/AM12/L-14/IC	28.12.2011	Beagle Dog (M/F)	24.87	Deferred for want of comments from D/o AHD&F.
	3	Lupin Ltd, Mumbai 01/53/8/484/AM12/L-13/IC	27.12.2011	30 Nos. Beagle Dog	18.69	Deferred for want of comments from D/o AHD&F.
	4	Lupin Ltd., Mumbai 01/53/8/510/AM12/L-15/IC	9.1.2012	56 Nos. Beagle Dog (M/F)	35.19	Deferred for want of comments from D/o AHD&F.
	5	Lupin Ltd., Mumbai 01/53/8/511/AM12/L-16/IC	9.1.2012	6 Nos. Beagle Dog (M/F)	3.91	Deferred for want of comments from D/o AHD&F.
	6	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine---70 Units/Nos.	65.52	Deferred for want of information from the applicant and comments from D/o AHD&F.
	7	Advinus Therapeutics Ltd, Bangalore 01/53/8/359/AM12/A-43/IC	25.10.2011	Beagle Dogs(Male & Female)- -276 Nos.	187.53	Deferred for want of comments from D/o AHD&F.
	8	Indian Immunologicals Ltd, Hyderabad 01/53/8/384/AM12/I-23/IC	8.11.2011	Frozen Bovine Semen-52,900 Untis	32.79	Deferred for want of information from the applicant and comments from D/o AHD&F.
	9	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S-108/IC	25.11.2011	Kunafin (parasitic wasps of house and stable flies)--4050 Kgs.	100	Deferred for want of comments from D/o AHD&F.
	10	Sanjay Sen, Kolkatta 01/53/8/434/AM12/S-110/IC	30.11.2011	Ornamental Fish--780 Nos.	0.49	Deferred for want of information from the applicant and comments from D/o AHD&F.
	11	Aqua Arena Enterprises, Mumbai 01/53/8/441/AM12/A-53/IC	5.12.2011	Ornamental Fish--4,66,500 Nos.	100.3	Deferred for want of information from the applicant and comments from D/o AHD&F.
	12	Sunil Tandon, Hyderabad 01/53/8/486/AM12/S-131/IC	28.12.2011	02 Baby Wallaby (Macropus Parma)	0.4	Deferred for want of information from the applicant and comments from D/o AHD&F.
	13	Dhritiman Datta, Kolkata 01/53/162/1073/AM12/D-28/IC	20.12.2011	2160 Nos. Ornamental Fishes	0.91	Deferred for want of information from the applicant and comments from D/o

						Comments from D/o AHD&F.
	14	Asha Krishnakumar, Tinupur 01/53/162/1096/AM12/A-58	22.12.2011	Live Horse - One	3.78	Deferred for want of information from the applicant and comments from D/o AHD&F.
	15	Provet Genetics Pvt. Ltd., Mharashtra, 01/53/8/550/AM-12/P-39/IC	31.01.2012	3000 Holstein Friesian Cows	4252.5	Deferred for want of comments from D/o AHD&F.
	16	Marvel Poultry, Hyderabad 01/53/8/547/AM12/M-59/IC	31.01.2012	Grand parent stock (Poultry Layers) Gallus Domesticus--- -500 Nos	1.25	Deferred for want of information from the applicant and comments from D/o AHD&F.
	17	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.2012	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments from D/o AHD&F.
	18	Bhagyalaxmi Dairy Farms P Ltd., Pune 01/53/8/540/aM12/B-26/IC	25.1.2012	3301 Nos. Cow Semen	8.69	Deferred for want of comments from D/o AHD&F.
	19	M.A. Gaffar, Hyd 01/53/8/527/AM12/M-58/IC	11.1.2012	4 Nos. Baby Pony Horse	0.8	Deferred for want of information from the applicant and comments from D/o AHD&F.
	20	Karnataka Co-operative Milk Federation, Bangalore 01/53/8/599/AM12/K-25/IC	23.2.2012	Bovine Frozen Seme - (i) Holstein Friesian - 10,000 (ii) Jersey - 10,000	20.46	Deferred for want of comments from D/o AHD&F.
	21	Travancore Aquapets, Kochi 01/53/8/583/AM12/T-33/IC	13.2.2012	Omamental Fish	not given	Deferred for want of information from the applicant and comments from D/o AHD&F.
	22	Lupin Ltd., Mumbai 01/53/8/660/AM-12/L-19/IC	13.03.2012	3480 Mice as the application	35.19	Deferred for want of comments from D/o AHD&F.
	23	Venky's (India) Ltd., Maharashtra, 01/53/8/633/AM-12/V-22/IC	07.03.2012	14000 Nos. Specific pathogen freee Grandparet Eggs Female & males	329.37	Deferred for want of comments from D/o AHD&F.
	24	Ranbaxy Laboratories Ltd., Punjab 01/53/8/624/AM-12/R-42/IC	05.03.2012	200 nos of mice female & male	10.01	Deferred for want of comments from D/o AHD&F.
	25	Asian Exports, Kolkata, 01/53/8/630/AM-12/A-79/IC	06.03.2012	250,000 Pcs live omamental Fish	40.89	Deferred for want of comments from D/o AHD&F.
	26	Torrent Pharmaceuticals Ltd., Ahmedabad, 01/53/8/674/AM-12/T-35/IC	19.03.2012	640 nos male & female SHR Rats	32.32	Deferred for want of comments from D/o AHD&F.
	27	Glenmark Pharmaceuticals Ltd., Mumbai, 01/53/8/681/AM-12/G-43/IC	22.03.2012	3700 Rats, Mice & Guinea Pig (Female & male)	212.66	Deferred for want of comments from D/o AHD&F.
	28	Lupin Ltd., Mumbai 01/53/8/684/ AM-12/L-20/IC	23.03.2012	16920 Nos Rats & Mice	3.77	Deferred for want of comments from D/o AHD&F.
	29	Tata Institute of Fundamental Research, Mumbai, 01/53/8/597/AM-12/T-34/IC	22.03.2012	8 pair of CREB Conditional Knockout mice and Nestin Cre ER mice	3	Deferred for want of comments from D/o AHD&F.
	30	Fortune Associates, Hyderabad	13.03.2012	15 pair of Miniature eggs	7.75	Deferred for want of

	30	Fortune Associates Hyderabad 01/53/8/666/AM12/F-15/IC	13.03.2012	13 pair of miniature porry, Parma Wallaby and Marmoset	1.13	Deferred for want of comments from D/o AHD&F.
	31	Syngene International Ltd., Bangalore 01/53/8/669/AM- 12/S-155/IC	14.03.2012	44763 nos of Mice and Rats	33.9	Deferred for want of comments from D/o AHD&F.
	32	Hester Biosciences Ltd., Ahmedabad 01/53/8/670/AM-12/H-40/IC	15.03.2012	700000 nos of SPF Eggs	462.14	Deferred for want of comments from D/o AHD&F.
	33	Indo Cyprus Livestock Company, Kerala, 01/53/8/687/AM- 12/I-36/IC	28.03.2012	14700 Straws (025ml) frozen Semen Goat Cyprus Shami Goat	250.04	Deferred for want of comments from D/o AHD&F.
	34	Matrix India, Pune, 01/53/162/1367/AM-12/M-70/IC	15.03.2012	50 pcs of Common Butterflies and insects	1.55	Deferred for want of comments from D/o AHD&F and MOEF(WL)..
	35	Merck Ltd., Mumbai 01/53/8/7/AM13/M-1/IC	13.4.2012	51680 Kgs Fish Lipid Oil	183.29	Deferred for want of comments from D/o AHD&F and D/o Pharma.
	36	Dwarka Sea Works, Delhi 01/53/8/17/AM13/D-1/IC	10.4.2012	19,500 Nos. Ornamental Fish	16.21	Deferred for want of comments from D/o AHD&F.
	37	Thrombosis Research Institute, Bangalore 01/53/162/9/AM13/T-1/IC	3.4.2012	30 Laboratory Mice	Rs.60/- (Euro 1)	Deferred for want of comments from D/o AHD&F.
	38	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/11/AM13/G-1/IC	9.4.2012	4556 Mice and Guinea Pig(M/F)	186.22	Deferred for want of comments from D/o AHD&F.
PART-II (C&PC)			-	-	-	-
	39.	6 Cosmo Films Ltd., New Delhi 01/53/8/6/AM13/C-3/IC	4.4.2012	20,000 Kgs Plastic Waste / Scrap	30	Deferred for want of comments from C&PC and MOEF
PART-IV (DGCA)			-	-	-	-
	2	Sri Krishna Educational Trust, Vilupuram 01/53/8/440/AM12/S- 114/IC	5.12.2011	Aircraft Cessna 150 B N 7320X, Sl. No.1550-59420) in grounded state.	16.01	Deferred for want of comments from Ministry of HRD.
PART-VI (DIPP)			-	-	-	-
	1	Simran Rubber Industries, Saharanpur 01/53/8/397/AM12/S- 99/IC	11.11.2011	Scrap Rubber/Unstandard Grade of Natural Rubber----- -200 MTs	100.1	Deferred for want of comments from MOEF.
	2	S & J Granulate Solutions Pvt Ltd, Mumbai 01/53/8/399/AM12/S-101/IC	15.11.2011	Used Rubber Tyres (Cut/Shreds)-----6000 MTs	150.15	Deferred for want of comments from MOEF.
	3	Malhotra Rubbers Ltd, New Delhi 01/53/8/426/AM12/M-44/IC	23.11.2011	Crumb Rubber Powder---500 MTs	8.35	Deferred for want of information from the firm and comments from MOEF/ DIPP.
	4	Kavita Overseas (P) Ltd., Delhi 01/53/8/596/AM12/K- 26/IC	22.2.2012	10,000 MTs Dry Battery Scrap	3640	Deferred for want of comments from MOEF.
	5	Krisgo Miracle Rubber Pvt. Ltd., Andhra Pradesh 01/53/8/629/AM-12/K-28/IC	06.03.2012	500 tons of Waste Latex Glovers, Balloon, Rubber Thread (white & Black) and Natural Rubber Band Scrap	90	Deferred for want of information from the firm and comments from MOEF/ DIPP.
	6	Tyro Energy, bangalore, 01/53/8/685/AM- 12/T-36/IC	23.03.2012	20,000 MT of Used Rubber tyre- cut into small Pieces (Shredded tyres) & used rubber tyre with one cut in bead wire & Used rubber tyre in bale form or loose	14 crores	Deferred for want of comments from MOEF and DIPP.

	7	Esszee Manufacturing Pvt. Ltd., Mumbai, 01/53/8/661/AM-12/E-32/IC	13.03.2012	20,000 MTs of Waste, parings and scrap of Rubber	10 crores	Deferred for want of comments from MOEF and DIPP.
48.	9	Khyati Tradecom P Ltd., Jaipur 01/53/8/20/AM13/K-2/IC	11.4.2012	6000 MTs Used Tyres / shredded tyres scrap	450	Deferred for want of comments from MOEF and DIPP.
PART-VII (ICMR)			-	-	-	-
	1	TCG Life Sciences Ltd, Kolkata 01/53/8/197/AM-12/T- 16/IC	28.7.2011	Human AB, Male Plasma derived--100 X 20 bot	3.65	Deferred for want of comments from ICMR.
	2	International Institute of Biotechnology & Toxicology, Tamil Nadu, 01/53/8/667/AM-12/I-37/IC	13.03.2012	(i) 17 nos of Reconstructed Human Epidermis small age (ii) 2 nos of Skin Ethic Maintenance & Growth Medium & (iii) 1 nos of Transport to India via Fedex	1.05	Deferred for want of information from the applicant.
PART-VIII (MOEF)			-	-	-	-
	2	Core Centric Engineering Solutions India Pvt. Ltd., Pune 01/53/8/621/MA12/C-49/IC	1.3.2012	3180 Nos. Rejected / Damaged Integrated Circuit Boards	0.64	Deferred for want of comments from MOEF.
	3	TMEIC Industrial Systems India P Ltd., Hyderabad 01/53/8/599/AM12/T-29/IC	7.2.2012	Two Nos. Printed Circuit BD remanufactured	5.15	Deferred for want of information from the applicant and comments from MOEF / DIT.
	4	Shivam Iron & Steel Company Ltd., Kolkata, 01/53/8/619/AM-12/S-152/IC	01.03.2012	50,000 MT of Slag : Ferro Manganese	25.1	Deferred for want of information from the applicant and comments from MOEF / STEEL.
	7	Radiant Metals & Alloys Pvt. Ltd., Mumbai, 01/53/8/662/AM-12/R-46/IC	13.03.2012	500 Tons of Trompa Aluminium Scrap	500	Deferred for want of comments from MOEF.
PART-IX [MOEF(O)]			-	-	-	-
	1	Shambu Associates, New Delhi 01/53/8/601/AM12/S-150/IC	23.2.2012	(i) 54.40 MTs R-134A, (ii) 8.72 MTs R404-A, (iii) 9.04 MTs R- 407A and (iv) 9.04 MTs R-410 A	1.67	The Committee decided to defer all the cases pertaining to import of Refrigerant Gases / Air conditioners containing R-22 Gas. It was decided that MOEF may be requested to intimate in writing about all the Gas which are free for import and the basis on which MOEF(O) is recommending the import in such cases.
	2	Lovely Collection, Tamilnadu 01/53/8/657/AM12/L-18/IC	12.3.2012	7110 Nos. Air conditioners containing R-22 Gas	1088.82	As in Sl.No.55 above.
	3	Delite Refrigeration Co, Mum 01/53/8/656/AM12/D-36/IC	12.3.2012	20000 Nos. Air conditioners containing R-22 Gas	3570	As in Sl.No.55 above.
	4	Mantra India, New Delhi 01/53/8/638/AM12/M-67/IC	9.3.2012	5000 Nos. Air conditioners containing R-22 Gas	565	As in Sl.No.55 above.

		Sl. No./Name of the		Containing R-22 Gas		
	5	Kritvi Enterprises, Delhi 01/53/8/639/AM12/K-30/	9.3.2012	5000 Air conditioners containing R-22 Gas nad Refrigerant Gas R406A, 418A, R152A, R410A, R415A	3712.5	As in Sl.No.55 above.
	6	Royal Industries, Delhi 0- 1/53/8/640/AM12/R-45/IC	9.3.2012	800 MTs HCFC 141 B	780	As in Sl.No.55 above.
	7	R.K. Global (Finance) P Ltd., Delhi 01/53/8/641/AM12/R- 43/IC	9.3.2012	5000 Nos. Air conditioners containing R-22 Gas	0.56	As in Sl.No.55 above.
	8	Galaxy Refrigeration P Ltd., Delhi 01/53/8/626/AM12/G-40/IC	5.3.2012	3000 Nos. Air conditioners	705.03	As in Sl.No.55 above.
	9	Anthem Promotions, New Delhi, 01/53/8/673/AM-12/A-84/IC	19.03.2012	4300 nos of Air Contiditioners with R22 Gas	547	As in Sl.No.55 above.
	10	Indian Air Force, Directorate of Procurement FPW, Air HQs, Ministry of Defence, New Delhi, 01/53/8/676/AM-12/I- 34/IC	19.03.2012	44913 Kgs of Halon Gas H- 1211/A/W ISO 7201-01	739.49	As in Sl.No.55 above.
	12	Anex Industries, New Delhi 01/53/8/18/AM13/A-2/IC	10.4.2012	5500 Nos. of Air conditionres with HCFC 22 Gas	663	As in Sl.No.55 above.
	13	Industrial Atomizer Co., Mumbai, 01/53/8/686/AM-12/I- 35/IC	27.03.2012	112.80 MT of HCFC-141B (1,1-Dichloro, 1-Fluoroethane)	130.04	As in Sl.No.55 above.
	14	Ambitious Markerting, Delhi, 01/53/8/691/AM-12/A-85/IC	29.03.2012	4200 Units of Air Conditioners	509.53	As in Sl.No.55 above.
	15	Grace Logistics, Tamil Nadu, 01/53/8/690/AM-12/G-44/IC	29.03.2012	9158 sets of Air Conditioner with R-22 (HCFC)	1041.83	As in Sl.No.55 above.
	16	OCV Reinforcements Manufacturing pvt. Ltd., Hyd, 01/53/8/588/AM-12/O-7/IC	14.02.2012	660,000 Kgs of Blowing Agent HCFC Blend R142B/R22 (60%/40%)	964.14	As in Sl.No.55 above.
	17	IFB Industries Ltd., Goa 01/53/8/28/AM13/I-2/IC	18.4.2012	51,750 Nos. Air conditioners with R-22 Gas	66.05	As in Sl.No.55 above.
	18	Sri Neurocare Pvt. Ltd., Delhi 01/53/8/23/AM12/S-3/IC	12.4.2012	70 Nos. Airconditioners with R-22 gas	16.15	As in Sl.No.55 above.
	19	Montata Impex P Ltd., Delhi 01/53/8/13/AM*3/M-2/IC	9.4.2012	15640 Kgs HCFC (R-22) Gas	20.84	As in Sl.No.55 above.
	20	JKS Global P Ltd., Delhi 01/53/8/19/AM13/J-2/IC	10.4.2012	5500 Nos. of Air Conditioners with HCFC 22 Gas	663	As in Sl.No.55 above.
	21	Ceasefire Industries Ltd., Mumbai 01/53/8/9/AM13/C-2/IC	4.4.2012	40,000 Kgs HCFC 123 (90%) + HFC 125 (8%) + 2% (Isopropenyl-1-Methyl Cyclohexene)	150	As in Sl.No.55 above.
	22	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	300 MTs HCFC 141 B	424.32	As in Sl.No.55 above.
	23	Pan Gulf Stallion India Pvt. Ltd., Mumbai 01/53/8/15/AM13/P-1/IC	9.4.2012	50 MTs Recycled / Reclaimed Halon 1301	255	As in Sl.No.55 above.
PART-X (MOEF(WL))			-	-	-	-
77.	3	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from

						MOEF(WL).
	6	Siddharth Singh Garha, Indore 01/53/8/464/aM12/S-121/IC	14.12.2011	13 Nos. Hunting Trophies	8.98	Deferred for want of comments from MOEF(WL).
	7	Wave Industries P Ltd., Delhi 01/53/8/470/AM12/W-8/IC	21.12.2011	3 Nos. African Handicraft Zebra Skin Rugs	3.15	Deferred for want of comments from MOEF(WL).
	8	Sh. C. Venkat Ramana Reddy, Hyd 01/53/8/174/AM12/C-11/IC	14.7.2011	07 Nos. Hunted Animal Trophies	0.18	Deferred for want of comments from MOEF(WL).
	9	G Ranadhir Ram Reddy & others 01/53/8/175/AM12/G-19/IC		12 Nos. Hunted Animal Trophies	0.55	Deferred for want of comments from MOEF(WL).
	10	G Amarender Reddy & others 01/53/8156/AM12/G-41/IC	5.7.2011	13 Hunted Animal Trophies as detailed in the application	0.47	Deferred for want of comments from MOEF(WL).
	11	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.2011	22 Hunted Animal Trophies as detailed in the application	1.2	Deferred for want of comments from MOEF(WL).
	12	Shri Rahoul Rai, 01/53/8/175/AM11/R-15//IC	7.7.2010	57 Hunted Animal Trophies as detailed in the application	4.13	Deferred for want of comments from MOEF(WL).
	13	Shri Javed Ansari 01/53/8/176/AM11/J-8/IC	8.7.2010	38 Hunted Animal Trophies as detailed in the application	2.96	Deferred for want of comments from MOEF(WL).
	14	Gusti J. Noria, Hyderabad 01/53/8/365/AM11/G-28/IC	7.10.2010	52 Hunted Animal Trophies as detailed in the application	3.59	Deferred for want of comments from MOEF(WL).
	15	Dr. T. Prabhakar Chowdhary 01/53/8/524/AM11/T-41/IC	12.2.2011	37 Hunted Trophies as detailed in the application	1.04	Deferred for want of comments from MOEF(WL).
	16	Dr. T. Prabhakar Chowdhary 01/53/8/523/AM11/T-42/IC	12.2.2011	19 Hunted Trophies as detailed in the application	0.82	Deferred for want of comments from MOEF(WL).
	17	Dr. T. Prabhakar Chowdhary 01/53/8/521/AM11/T-44/IC	12.2.2011	20 Hunted Trophies as detailed in the application	1.06	Deferred for want of comments from MOEF(WL).
	18	Dr. T. Prabhakar Chowdhary 01/53/8/526/AM11/T-45/IC	12.2.2011	5 Hunted Trophies as detailed in the application	1.08	Deferred for want of comments from MOEF(WL).
	19	Dr. T. Prabhakar Chowdhary 01/53/8/525/AM11/T-46/IC	12.2.2011	8 Hunted Trophies as detailed in the application	0.61	Deferred for want of comments from MOEF(WL).
	20	Dr. T. Prabhakar Chowdhary 01/53/8/527/AM11/T-47/IC	12.2.2011	3 Hunted Trophies as detailed in the application	0.62	Deferred for want of comments from MOEF(WL).
	22	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs SandalWood	94.32	Deferred for want of comments from MOEF(WL).
	23	Dr. T. Prabhakar Chowdhary 01/53/8/522/AM11/T-43/IC	12.2.2011	13 Hunted Trophies as detailed in the application	0.45	Deferred for want of comments from MOEF(WL).
PART-XI (PESO)			-	-	-	-
	4	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM-12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO
	8	Focus Energy Ltd., New Delhi,	09.03.2012	80 nos of Fracture Charges	55.12	Deferred for want of

		01/53/8/636/AM-12/F-14/IC		104S, UO349 20 meter of Detonating Cord 1.4D UNO289 5 nos of Magneto Electric Detonator 1.4S, UNO456		information from the firm.
	6	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO
PART-XII(PHARMA)			-	-	-	-
98.	1	Cadila Healthcare Ltd., Gujarat 01/53/8/594/AM12/C-47/IC	21.2.2012	6 Kgs Bromo Fluoro Methane	10.59	Deferred for want of information from Pharma.
PART-XVI(MHA)			-	-	-	-
	1	DB Upmost standardized attires Ltd, Bangalore 01/53/162/440/AM-12/D-11/IC	11.7.2011	Pepper spray---3095	7.16	Deferred for want of information from the firm.
	2	Glovern Consulting Pvt Ltd, Bangalore 01/53/8/199/AM- 12/G-20/IC	28.7.2011	Guardian Angel---1026 Non Lethal Pepper Spray	10.42	Deferred for want of information from the firm.
	3	Siddharth Model Sports Pvt Ltd, Thane 01/53/8/245/AM12/S- 72/IC	26.8.2011	Remote Start, Duo, Ultrasonic, converter, Radio Modem	13.24	The firm may be asked to techical specification of the radio remote control sets and allied components (including range, operating frequencies and power of the instruments).
	4	Elero Motors & Controls P Ltd., Delhi 01/53/8/40/AM12/E-2/IC	23.4.2011	2500 Pcs Radio Frequency Remote Control 867 MHz	46.96	Deferred for want of comments from MHA.
	5	AKJ Infrastructure, Delhi 01/53/8/302/AM-12/A-35/IC	20.9.2011	Stun Gun---11299 Nos.	100	Deferred for want of information from the firm.
	7	Trident Infosol Pvt Ltd, New Delhi 01/53/8/410/AM12/T-23/IC	17.11.2010	Optical Sight for Rifle AK-47 Specter 4X RR-BNS Weapon Sight--06 Nos.	3.91	Deferred for want of information from the firm.
	8	Aligator Design P Ltd., Delhi 01/53/8/496/AM12.A-62/IC	2.1.2012	6 Nos. Optical Sight for Rifle AK-47	s5.72	Deferred for want of comments from MHA.
	9	Dinex India Pvt. Ltd., Uttarakhand 01/53/8/548/AM-12/D-31/IC	23.01.2012	144,000 Cartridge Paper tube	232820	Deferred for want of comments from MHA.
	10	Pahwa Manufacturers, Sitapur 01/53/8/468/AM12/P-33/IC	19.12.2011	220,800 Nos. Primers 199,000 Plastic Cases without primer	7.33	Deferred for want of information from the firm.
	11	Ladlee Exports Import, Delhi 01/53/8/543/AM12/L-17/IC	25.1.2012	12 Eclipse 400 X and One Chimera Hub	3.53	Deferred for want of comments from MHA.
	12	DG of Security SFF, New Delhi 01/53/8/335/AM12/D-20/IC	1.1.2012	Arms and ammunition (Colt 5.56 mm M4 Carbine One Piece Upper Receive) etc.	US\$16405	Deferred for want of comments from MHA.
	13	DG, Central Research Police Force, 01/53/8/585/AM12/C-44/IC	14.2.2012	983 Pcs Arms and Ammunitions	US\$4934.89	Deferred for want of comments from MHA.

	16	Reliance Port & Terminals Ltd., Gujarat 01/53/8/637/AM12/R-44/IC	9.3.2012	15 Nos. Night Vision Binocular	5.71	Deferred for want of comments from MHA.
	17	K.P. Poonacha, Kamataka, 01/53/162/132/AM-12/K-29/IC	07.03.2012	1 nos of Hand Gun	0.1	Deferred for want of comments from MHA.
	20	Dinex India Pvt. Ltd., Uttarakhand, 01/53/8/692/AM-12/D-38/IC	30.03.2012	100,000 nos of Primers and 100,000 Nos. Plastic wads	2	Deferred for want of comments from MHA.
	21	National Security Guard, ND, 01/53/8/679/AM-12/N-35/IC	21.03.2012	346 nos of Laser Aiming Device for MP-5	257.95	Deferred for want of comments from MHA.
	25	Solaroy Engineers P Ltd., Mumbai 01/53/8/26/AM13/S-4/IC	16.4.202	9 Pcs Nigh Vision Googgles	9.64	Deferred for want of comments from MHA.
	27	Surya Engineers, Jaipur 01/53/8/21/AM13/S-1/IC	11.4.2012	43 Industrial Remote Control	2.87	Deferred for want of comments from MHA.
	29	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.2012	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of comments from MHA.
	30	National Security Guard, New Delhi 01/53/162/21/AM13/N-1/IC	4.4.2012	27 Spare Parts for Glock 17 Pistol	49.25	Deferred for want of comments from MHA.
PART-XVII (DIPP - CASES RELATED TO IMPORT OF PNEUMATIC TYRES)			-	-	-	-
	3	Michelin India Tyres Pvt. Ltd., Limited, Faridabad 01/53/8/572/AM12/M-63/IC	8.2.2012	300 Tyres Michelin 11 R 22.5 XZY3 Radial Tubeless Tyres (Non ISI)	40.12	Deferred for want of confirmation from Min. of Defence.
	4	Michelin India Tyres Pvt. Ltd., Faridabad 01/53/8/Misc/M-3/AM13/IC	13.4.2012	150 Nos. ISI Tyres of Size 10.00 R 20 XZE 3R 147/143 K	not given	Deferred. Case may be placed in the next meeting of IMC on Pneumatic Tyre Quality (Control) Order.
PART-XVIII (MISC)			-	-	-	-
	1	Negocios International, Mysore 01/53/162/1004/AM12/N-27/IC	30.11.2011	50 Kgs Powder (Non-Monetary Gold Dust upto 95%) purity	US\$20	Deferred for want of comments from RBI and DEA.
	2	Aditya Niryat, Faridabad, 01/53/162/880/AM12/A-42/IC	27.10.2011	Import of Gold (Non Monetary)	not given	
	3	Shirpur Gold Refinery Ltd., Dhule, 01/53/8/293/AM12/S-80/IC	9.9.2011	1800 Kgs Dore Gold content upto 95%	488 crores	
PART-XX (P&NG)			-	-	-	-
	1	Pon Pure Chem (P) Ltd., Chennai, 01/53/8/632/AM-12/P-45/IC	06.03.2012	500 MT of EXXSOL- D40	3.01	Deferred for want of comments from P&NG
	2	Kuwait Oil Processor, New Delhi 01/53/8/575/AM12/K-23/IC	10.02.2012	2000 KL of Waste Oil	1.76	Deferred for want of comments from P&NG

3.3 Following 06 (six) applications were rejected.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	Clf Value (Rs. Lakhs)	Decision
PART-II (C&PC)			-	-	-	-
1	1	Sheela Foam Pvt Ltd, Delhi 01/53/8/401/AM12/S-102/IC	14.11.2011	Polyurethane Trimming Foam (Scrap)-12,00,000 Kgs.	414.41	Rejected as the plant and machinery has been installed after 119.6.1998 i.e. 14.12.1010, as informed by

						C&PC vide their OM No.25016/1/2011-PC.II dated 20.3.2012.
2	2	Varsha Industries, Bangalore 01/53//426/AM11/V-33/IC	3.12.2011 (representation)	2000 MTs Other Plastic Polypropylene	360	Rejected as recommended by C&PC as the firm has not furnished details of plant and machinery installed with date of installation and other details.
PART-VIII (MOEF)						
3	3	Wings Aviation P Ltd., Secunderabad 01/53/8/572/W-12/IC	10.2.2012	One unserviceable Lear Jet Inc 24B Serial No. 226 Aircraft for AME Training purpose	41	Rejected as DGCA vide letter dated 28.3.2012 has informed that Rajiv Gandhi Aviation Academy, AP is approved by them to impart ab-initio training in the field of Aircraft Maintenance Engg. to the AME student whereas application has been filed in the name of Wings Aviation, which is a flying institute.
4	13	Ricoh India Limited, Mumbai 01/53/8/326/AM12S-85/IC	26.3.2012 (representation)	600 Nos. Multi Function Device (MFD)	593.09	Rejected as the Committee observed that import of refurbished MFDs should not be encouraged.
PART-XI (PESO)						
5	1	Indian Explosives Ltd., Kolkata 01/53/162/1259/AM11/I-48/IC	31.01.2011	150 MTs PETN Cord and Booster Grade / PETN Detonator Grade / PETN Wetted	521	Rejected as the firm has not furnished requisite information to PESO as communicated by them vide letter dated 21.3.2012.
PART-XVI(MHA)						
6	6	Sarhadi and Company, Manimajra (Chandigarh) 01/53/8/351/AM12/S-91/IC	18.10.2011	Air Rifles (0.177) -1005 Nos.	24.25	Rejected as per MHA O.M. No.IV-24011/5/2012-Prov.I dated 17.4.2012, as the firm has not furnished supply order and end user certificate.

3.3 Following 02 (two) applications were granted Ex-post-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-X (MOEF(WL))						
1	5	Hi-Tech Advance Products, Indore 01/53/8/554/AM12/H-35/IC	3.2.2012	5 sets Veterinary Equipment / Tranquillizer Equipment / Co2 Injection Rifle and accessories (as detailed in the application)	6.67	Committee accorded ex-post-facto approval. Case Approved on file on the recommendation of MOEF(WL) and Govt. of Haryana
PART-XVI(MHA)						
2	22	National Security Guard, ND, 01/53/8/689/AM-12/N-37/IC	28.03.2012	2 sets of Anti Material Rifle 12.7 mm OSV-96 160 pcs of Cartridge with B-32 armor-Piercing bullet (indux 57-BZ-542) 340 pcs of 12.7x107mm sniper cartridge for OSV-96 sniper rifle	20.35	Committee accorded ex-post-facto approval Approved on file on the recommendation of MHA.

3.4 Following 04 (Four) applications were closed.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-III (DEFENCE)			-	-	-	-
1	1	Defence Land Systems India Pvt Ltd, Palwal 01/53/8/192/AM-12/D-15/IC	27.07.2011	Integration Parts/Components as per list attached	96.62	The Committee decided to close the case as the firm has not furnished information as sought by Min. of Defence.
PART-XI (PESO)			-	-	-	-
2	2	Intertek India Pvt Ltd, New Delhi 01/53/8/535/AM11/I-55/IC	01.03.2011	5 KJ IGNITOR - 560 PCS 1 KJ IGNITOR - 280 PCS	4.18	The Committee decided to close the case as the case is pending for more than one year and no comments have been received in the matter.
PART-X (MOEF(WL))			-	-	-	-
3	1	Super Choice India, New Delhi 01/53/8/491/AM11/S-97/IC	07.02.2011	5700 Kgs Assorted Cut & uncut sea shell and beads	9	The Committee decided to close the case as the case is pending for more than one year and no comments have been received in the matter.
4	2	Nishit Marketing Corporation, Ahmedabad 01/53/8/110/AM-12/N -7/IC	10.6.2011	Decorative articles of mother of pearl made with help of wood and metal -3500 Nos.	7.42	The Committee decided to close the case as the case is pending for more than 10 months and no comments have been received in the matter.

4. Next meeting will be held on 17.5.2012 (Thursday) at 10.30 AM.

5. The meeting ended with a vote of thanks to the Chair.

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